

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 11th day of December, 2019

ORIGINAL APPLICATION NO. 330/01019 of 2018

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Parvati PandeyApplicant.

VERSUS

General Manager N.E. Railway and othersRespondents

Advocates for the Applicant : Shri G.P Srivastava (absent)

Advocate for the Respondents : Shri Rishi Kumar

ORDER

List revised. None is present for the applicant. Shri Shiv Mangal proxy counsel for Shri Rishi Kumar, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicant was not present on the last several listed dates i.e. on 26.10.2018, 02.11.2018, 16.11.2018, 26.09.2019 and 06.12.2019. Today also, applicant is not present to pursue his case. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-